

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

RAJYA SABHA

UNSTARRED QUESTION NO. 748
TO BE ANSWERED ON 8th DECEMBER, 2023

Support to fishermen during fishing ban/lean period

748. Shri Dhananjay Bhimrao Mahadik:

Will the Minister of **Fisheries, Animal Husbandry and Dairying** be pleased to state:

- (a) the total number of fishing days for the last 5 years, year-wise and State/UT-wise;
- (b) funds allocated, released, and utilised to provide livelihood support to fishermen during fishing ban/lean period for the last 5 years, State/UT-wise and year-wise;
- (c) whether any efforts have been made to improve the cold storage capacity of the fishing sector, if so, the details thereof and funds allocated, released, and utilised; and
- (d) the status, details, and funds allocated towards the Fish Farmers Producers Organizations (FFPOs)?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a): The uniform fishing ban is implemented annually by the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India in the Indian Exclusive Economic Zone (EEZ) beyond the territorial waters for a period of 61 days as per the details below:

East Coast: From 15th April to 14th June, (both days inclusive) (61days)

West Coast: From 1st June to 31st July, (both days inclusive) (61 days)

The traditional non-motorized fishing boats are exempted from this uniform fishing ban imposed in the Indian EEZ beyond territorial waters. Except the above mention ban period, the fishermen are allowed to fish in the EEZ subject to suitable weather conditions.

(b): The Pradhan Mantri Matsya Sampada Yojana (PMMSY) implemented by the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India provides livelihood and Nutritional support for socio-economically backward active traditional fisher's families during the fishing ban/lean period. Under this activity, the Governmental financial assistance of Rs. 3000/- per annum is provided to each enrolled beneficiary and the enrolled beneficiary's contribution is for Rs. 1500/- annually. Such accumulated amount of Rs. 4500/- is disbursed to each enrolled beneficiary at the rate of Rs. 1500/- per month for three months annually covering the fishing ban/lean period. The PMMSY has been implemented with effect from the financial year 2020-21 and livelihood support provided under this scheme is continuation of the saving-cum relief support provided under the erstwhile Centrally Sponsored Scheme on Blue Revolution: Integrated Development and Management of Fisheries. During last five years (2018-19 to 2022-23), a total of 28.66 lakh fishers have been provided the livelihood and nutritional support at a total cost of Rs. 1270 crore with central assistance of Rs. 465.26 crore under the aforementioned schemes. The State-wise details of the livelihood and nutritional support provided to fishers families during the last five years (2018-19 to 2022-23) are furnished at Annexure-I.

(c): PMMSY inter-alia supports for creation of modern post-harvest cold chain infrastructure such as storages, ice plants and fish transportation vehicles including with ice flaking and ice crushing units etc. The Department of Fisheries, Government of India has approved proposals to the tune of Rs. 1368.10 crore for development of cold chain infrastructure under PMMSY including construction of 563 cold storages, modernization of 78 cold storages/ice plants and 25193 post-harvest transportation facilities.

(d): The PMMSY inter-alia, provides financial assistance for setting up of Fish Farmers Producer Organizations (FFPOs) to economically empower the fishers and fish farmers and enhance their bargaining power. The Department of Fisheries has so far accorded approval for setting up of a total of 2195 FFPOs at a total project cost of Rs. 544.85 crore comprising formation of existing 2000 fisheries cooperative as FFPOs and 195 new FFPOs.

Annexure-I

Statement referred to in reply of part- (b) of Rajya Sabha unstarred Question No.748 put in by Shri Dhananjay Bhimrao Mahadik, Hon'ble Member of Parliament for answer on 8th December, 2023 regarding 'Support to fisherman during fishing ban/lean period': State-wise details of the livelihood and nutritional support provided to fishers 'families during last five years (2018-19 to 2022-23)

(Rs. in lakhs)

Sl. No	Name of the States/UTs	Physical (No.)	Total Cost	GoI Share
1	Andaman & Nicobar	1000	45.00	30.00
2	Andhra Pradesh	319720	14387.40	4795.80
3	Assam	83000	3735.00	1992.00
4	Bihar	50000	2250.00	750.00
5	Chhattisgarh	43740	1968.30	656.10
6	Gujarat	30000	1350.00	450.00
7	Himachal Pradesh	17531	788.92	387.36
8	Jammu & Kashmir	64468	2901.06	1934.06
9	Karnataka	131074	5898.34	1966.12
10	Kerala	894940	38330.70	13080.88
11	Lakshadweep	2500	112.50	75.00
12	Madhya Pradesh	59435	2674.59	891.54
13	Maharashtra	2000	90.00	30.00
14	Mizoram	18849	848.22	452.37
15	Odisha	47757	2149.07	716.33
16	Puducherry	112001	5040.06	3360.03
17	Rajasthan	2303	102.09	34.11
18	Sikkim	475	21.38	11.40
19	Tamil Nadu	964622	43408.00	14469.34
20	Telangana	6000	270.00	90.00
21	Tripura	14535	620.49	348.84
22	Uttarakhand	200	9.00	4.80
Total		2866150	127000.12	46526.08
